

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
IB-396/ND/2021
IA/5058/2021

IN THE MATTER OF:
PNB Housing Finance Ltd.

...PETITIONER

Vs.

Mr. Ram Kishore Arora

...RESPONDENT

Section
U/s 95(1) of IB Code, 2016

Order delivered on 15.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant

:Mr. V.D. Costa, Ms. Astha Ojha,
Ms. Gauri Goel, Advs.

For the Personal Guarantor

:Mr. Gaurav Mishra, Mr. Atharva
Koppal, Mr. Ravi Tyagi, Mr.
Mayank Mishra, Mr. Ankit Tyagi,
Mr. Manish Bhatt, Ms. Sonali
Jaitley, Mr. Jaiyesh Bakshi, Advs.

ORDER

IA/5058/2021

List the matter on **27.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)